

1	2	3
4. M/s. Parke Davis	Chlorocort ear drops, Griponyl etc.	7.3.84
5. M/s. Bengal Immunity	Co-Trimaxazole Tablets, Methyl Dopa	5.4.84
6. M/s. Andhra Citrates	Rifampicin	27.2.84
7. M/s. Suneeta Laboratories	Probenecid	23.6.84
8. M/s. P. Ramachandra Rao	Vitamin B6	8.6.84

Registration of Drugs and Pharmaceutical Units

1298. SHRI SAJJAN KUMAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether registration of drugs and pharmaceuticals units is automatic under Industries (D & R) Act and as per 1977 rules;

(b) whether it is a fact that DGTD is the administrative department so far as registration of drugs and pharmaceuticals is concerned;

(c) the reasons for the interference of Ministry of Chemicals and Fertilizers in cases of registration of Drugs and Pharmaceuticals units; and

(d) the details of policies and rules and regulations under which registration applications of Drugs and Pharmaceuticals units are cleared ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (d) DGTD registration is normally granted to units in the organised sector, if they are exempt from industrial licensing as per government policies announced from time to time. In the case of drug industry, it was decided, as part of March, 1978 Drug Policy, that the DGTD registration scheme shall cease. However, subsequently, this matter was considered in consultation with Ministry of Industry in the context of further overall liberalisation

of DGTD registration scheme. It was decided that DGTD registration scheme would continue for the drug sector also subject to (i) 1978 Drug Policy ratio parameters being satisfied and (2) scrutiny of each application by Ministry of Chemicals and Fertilizers.

भारतीय चलचित्र संघ द्वारा प्रस्तुत जापन

1299. श्री रामावतार शास्त्री : क्या सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय चलचित्र संघ के प्रतिनिधि मण्डल ने दिनांक 14 जून, 1984 को प्रधान मंत्री से मेट की थी;

(ख) यदि हां तो प्रतिनिधि मण्डल के सदस्यों का ब्योरा क्या है;

(ग) क्या प्रतिनिधि मण्डल ने प्रधान मंत्री को कोई जापन भी प्रस्तुत किया था;

(घ) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है; और

(ङ) उस पर सरकार की क्या प्रतिक्रिया है ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री एच० के० एल० भगत) : (क) जी, हां ।